

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

**Customs Misc. Appl. No. 20239 of 2025
In
Customs Appeal No. 20125 of 2025**

[Arising out of Order-in-Appeal No. 357/2024 dated 30.08.2024
passed by the Commissioner of Customs (Appeals), Bangalore]

**M/s. Juniper Networks Solution
India Pvt. Ltd.,**
111 to 115/4, 2nd Floor, Elnath
Building, Exora Business Park
Marathahalli Sarjapur Outer Ring
Road, Bangalore - 560 103

Appellant(s)

VERSUS

**The Principal Commissioner of
Customs, Airport and Air Cargo
Complex (AP & ACC)
Bengaluru**
Review Section
Devanahalli, Bengaluru - 560 300

Respondent(s)

APPEARANCE:

Mr. Arihant Tater, Advocate for the Appellant
Mr. Sanjay Venkat, Superintendent (AR) for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MR. PULLELA NAGESWARA RAO,
MEMBER (TECHNICAL)**

Final Order No. 20563 / 2025

DATE OF HEARING: 01.05.2025
DATE OF DECISION: 01.05.2025

PER : D.M. MISRA

This miscellaneous application has been filed by the
appellant for withdrawal of the appeal. Learned Advocate for the
appellant submits that they intend to withdraw the appeal on the

instruction of the appellant. Consequently, the miscellaneous application is allowed and the appeal is dismissed being withdrawn.

(Order dictated and pronounced in Open Court)

(D.M. MISRA)
MEMBER (JUDICIAL)

(PULLELA NAGESWARA RAO)
MEMBER (TECHNICAL)

Iss/Gm